

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR ASHOK MENON

Petition(s) for Special Leave to Appeal (Civil) No(s).10965/2009

ORIENTAL AROMA CHEMICAL INDUS.LTD.

Petitioner(s)

VERSUS

GUJARAT INDISL.DEVT.CORP.& ANR.

Respondent(s)

(With prayer for interim relief)

Date: 12/11/2009

This Petition was called on for hearing today.

For Petitioner(s)

Mrs Sheela Goel,Adv.

For Respondent(s)

Mr. Anip Sachthey,Adv.

UPON hearing counsel the Court made the following
O R D E R

Counsel for respondent Nos. 1 and 2 undertakes to file
counter affidavit within two weeks.

Thereafter, list the matter before the Hon'ble Court,
as per Rule.

(ASHOK MENON)
Registrar